Title: Need to sanction financial assistance for the proposed two projects in Bellary Parliamentary Constituency of Karnataka.

SHRI G. KARUNAKARA REDDY (BELLARY): I would like to draw the attention of the Minister of Rural Development regarding the two most important proposals of my Parliamentary Constituency, Bellary in Karnataka which are pending. The first proposal is regarding the financial assistance for Clean Mill Production Programme, expansion and modernization of Bellary Dairy as well as creation of infrastructure facilities at Dairy Co-operative Societies in Bellary District under Swarnajayanti Gram Swarojgar Yojana (SGSY). The Karnataka Government has sent revised proposals in accordance with the suggestions made by the Union Government, as the revised cost of the project is Rs.672.50 lakhs.

The second project proposal is regarding financial assistance for rehabilitation of Devadasis in Bellary District under the same SGSY Special Project. The Devadasi system is in existence because of poverty and religious belief of the society. In Bellary District, there are 6553 Devadasis, out of this 3942 are eligible to take up economic activities. For the sake of livelihood, these women folk are practising Devadasi system and in turn are affected by sexually transmitted deadly diseases such as HIV/AIDS. So, there is an urgent need to discourage this evil practice and to bring them to mainstream by providing self-employment through assistance from banks and Government Department. [R81]

[MSOffice82] Sir, this proposal is to cover 3942 beneficiaries who are below the poverty line. These women belong to purely Scheduled Castes and Scheduled Tribes. The total cost of the project is about Rs. 963 lakh. I urge upon the Minister of Rural Development to clear these two proposals immediately and release the financial assistance for the same at the earliest so that the people of Bellary constituency will be benefited to a great extent.